

Sl. No.	Date	Orders
23	24.9.91	<p>by the petitioner has been in this application has been received <sup>now</sup> by the appropriate authority. We have also heard Mr.A.K.Mishra, learned Standing Counsel(Central). The case is disposed of as infructious. No costs.</p> <p style="text-align: right;"><i>by</i> VICE-CHAIRMAN <i>I. Khan</i> MEMBER (ADMINISTRATIVE)</p> <p style="text-align: right;">RECORDED</p>